

**Shri Alagesan:** I do not have the rates before me. I said that already.

**Dr. Ram Subhag Singh:** In reply to part (c) of the question, the hon. Minister stated, no. May I know whether Government will give us the information required by laying on the Table of the House a statement showing the period for which the station masters have been there at the respective stations where they are at present?

**Shri Alagesan:** I do not think such a wide statement is called for. What I meant to say was that when transfers are made, and one station master goes to another station, he takes over the work. So, because of this practice, transfers are not, where necessary, prevented.

**Shrimati Renu Chakravartty:** May I know whether it is a fact that much of the material which was necessary for the flood control measures for Dibrugarh could not be unloaded due to the fact that there was no labour, and whether that has any connection with this particular type of contract system which is prevalent in these areas?

**Shri Alagesan:** I am afraid not.

#### COMPLAINTS

\*1349. **Chaudhri Muhammed Shafiq:** Will the Minister of Railways be pleased to state:

(a) the number of complaints received from the public against the discourteous treatment of and corrupt practices adopted by the Railway employees during the year 1954;

(b) the number of officers and employees suspended, dismissed or against whom disciplinary action was taken as a result of the above-mentioned charges; and

(c) the number of complaints on which no action was taken?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) 4180 and 1896 respectively.

(b) The number of cases in which action has so far been taken is 1765.

(c) All complaints are investigated and appropriate action taken except in cases in which complaints are not established.

#### PILOTS

\*1350. **Shri U. M. Trivedi:** Will the Minister of Communications be pleased to state:

(a) whether Government have considered the question of not recruiting persons addicted to drink as pilots in the Civil Aviation Department; and

(b) if so, their conclusions in the matter?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). Persons addicted to drink are not recruited as pilots in the Civil Aviation Department or the Air Corporations.

**Shri U. M. Trivedi:** May I know from the hon. Minister whether it is his reply that casual drinkers are recruited?

**Shri Raj Bahadur:** I have given a straight reply to the hon. Member's question. He wanted to know whether addicts are employed or not. I say, they are not employed.

**Shri U. M. Trivedi:** May I know whether those who regularly drink are employed?

**Mr. Speaker:** Order, order.

**Shri Mohiuddin:** May I know at how many air-ports alcoholic drinks are licensed to be sold?

**Shri Raj Bahadur:** For that I would require notice of a separate question.

#### COAL MINES LABOUR WELFARE FUND

\*1351. **Shri Gidwani:** Will the Minister of Labour be pleased to state:

(a) the total amount collected under the Coal Mines Labour Welfare Fund upto the 31st March, 1954;